

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 6 OF 2016**

**Dated: 30<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd. ....Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Mr. Gautam Chawla

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R.1  
  
Mr. Pradeep Misra  
Mr. Shashank Pandit for R-3 to 5  
  
Ms. Sriharsha Peechara  
Mr. Mananjay Kr. Mishra for R-18

**ORDER**

List this matter on **16.05.2016**. In the meantime, pleadings be completed.

Tag to Appeal No. 198 of 2015.

**(I.J. Kapoor )  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**